

cable has been laid by the end of May, 1986 out of route length of 240 Kms.

(d) Yes, Sir.

**Heavy Machinery Manufactured by HMT,
Kalamassery, Kerala**

3845. PROF. K.V. THOMAS : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 1384 on 4th March, 1986 regarding heavy machinery manufactured by HMT, Kalamassery, Kerala and state :

(a) the position of the sale of machinery at present ;

(b) whether this inadequate flow of orders is due to the import of machine tools under OGL ;

(c) if so, the steps proposed to be taken to restrict the inflow of machine tools ; and

(d) whether HMT has been given the order for the defence project at Tiruchirappally, Tamil Nadu ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K.K. TEWARY) : (a) to (c). The value of the finished stock not covered by orders as on 1.1.86 was Rs. 311 lakhs out of which machines of the value of Rs. 241 lakhs have been sold out. With further addition of stock-in-trade to the extent of Rs. 276 lakhs, the value stock-in-trade not covered by orders as on 1.8.86 was Rs. 346 lakhs. A review of machine tools covered under OGL has been carried-out with a view to deleting items which are now available or are likely to be available shortly indigenously.

(d) No such order has yet been given to HMT.

Modernisation of Sick Power Plants

3846. SHRI AMARSINH
RATHAWA :

SHRI ANANTA PRASAD
SETH :

SHRI CHINTAMANI JENA :

SHRI SRIBALLAV
PANIGRAHI :

Will the Minister of ENERGY be pleased to state :

(a) whether Government have chalked out any plan for renovation and modernisation of power plants in the country ;

(b) if so, their number, State-wise ;

(c) the particulars of plants selected for renovation and modernisation ;

(d) total expenditure involved therein ; and

(e) the steps taken so far in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) Yes, Sir.

(b) to (d). Statewise and plantwise details alongwith the sanctioned estimate cost of Renovation and Modernisation Scheme is given in the statement below :

(e) The renovation programme is in the process of implementation and the result will be known after completion of the scheme. It is expected that the Plant Load Factor of the power stations covered under the scheme will improve from an average of 46% to about 53%.

Statement	
Statement showing statewise and plantwise details of sanctioned estimated cost of various R & M schemes	
Renovation Scheme	Sanctioned Estimated Cost (Rs. Lakhs)
1	2
DELHI	
1. Badarpur	2870.60
2. I.P. Station	4402.85
HARYANA	
1. Faridabad	4001.64
2. Panipat	1869.65
PUNJAB	
1. Bhatinda	4173.70
UTTAR PRADESH	
1. Panki	3703.11
2. Obra	5030.00
3. Harduaganj	6947.42
MADHYA PRADESH	
1. Korba	1714.06
2. Amarkantak	1044.98
3. Satpura	2390.70
GUJARAT	
1. Gandhinagar	1921.47
2. Dhuvaran	1948.69
3. Ukai	3387.82
MAHARASHTRA	
1. Koradi	3329.80
2. Nasik	847.00
3. Bhusawal	88.50

1	3
4. Paras	259.75
ANDHRA PRADESH	
1. Kothagudem	4688.35
TAMIL NADU	
1. Ennore	9081.48
2. Tuticorin	712.76
NLC	
1. Neyveli	4970.78
ORISSA	
1. Talcher	3572.50
DVC	
1. Chandrapura	3212.60
2. Bokaro	1002.00
3. Durgapur	835.20
BIHAR	
1. Patrau	3845.00
2. Barauni	1946.00
3. Karbigahia	518.00
WEST BENGAL	
1. Santaldih	2192.00
2. Bandel	3581.00
3. Durgapur (DPL)	2380.00

Setting up of Mini Oil Refineries in Kharsang area of Arunachal Pradesh

3847. SHRI Y.S. MAHAJAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Oil India Limited has submitted any plan for setting up a mini oil refinery in Kharsang area in Tirap district of Arunachal Pradesh to avoid transportation of crude from the oil wells in this area to Digboi refinery in Assam ;